

ORISSA HIGH COURT
FILING REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/7389/2024	JULLYY PATRO VS M/S. JAYANTA PHARMACEUTICALS	Rajjeet Roy VS	// () //
2	D-BLAPL/5079/2024	SOUVIK DAS@BITTU VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /82 /2024 () //
3	D-BLAPL/5080/2024	A.HRUSHIKESH ACHARY @ HUSHKI ACHARY VS STATE OF ODISHA	BHABANI PRASAD PANDA VS	BEGUNIAPADA /254 /2023 () //
4	D-BLAPL/5086/2024	BISHNU DEHURY VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /35 /2022 () //
5	D-BLAPL/5089/2024	SARAT BEHERA VS STATE OF ODISHA	MAHES DAS VS	BHARATPUR PS /51 /2024 () //
6	D-BLAPL/5090/2024	CHHAKADI SENAPATI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 () //
7	D-BLAPL/5098/2024	PRADEEP NAYAK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /2 /2022 () //
8	D-BLAPL/5099/2024	BIKASH CHANDRA DAS @ BAPUN VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	BALUGAON P.S. /137 /2023 () //
9	D-BLAPL/5102/2024	ALOK DAS@MUNA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	AIRPORT /454 /2023 () //
10	D-BLAPL/5104/2024	RABINARAYAN BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /337 /2023 () //
11	D-BLAPL/5119/2024	NIRANJAN NAYAK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /6 /2024 () //

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12	D-BLAPL/5125/2024	MUKESH BEHERA VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	REAMAL /42 /2024 () //
13	D-BLAPL/5130/2024	MUNU @ BIRANCHI BEHURIA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR TOWN /40 /2024 () //
14	D-BLAPL/5132/2024	SANTOSH DAS VS STATE OF ODISHA	BASUDEV PUJARI VS	KODALA /486 /2021 () //
15	D-BLAPL/5134/2024	SANTOSH SAGARIA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //
16	D-BLAPL/5139/2024	BABI CHARAN DIGAL VS STATE OF ODISHA	SANJIT MISHRA VS	SPECIAL CRIME UNIT /15 /2023 () //
17	D-BLAPL/5140/2024	A. MANOJ DORA VS STATE OF ODISHA	SANJIT MISHRA VS	LINGARAJ P.S. /282 /2023 () //
18	D-BLAPL/5143/2024	AMAN CHETTY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SEMILLIGUDA /20 /2023 () //
19	D-BLAPL/5145/2024	KARTIKA BINDHANI VS STATE OF ODISHA	SATYABRATA PANDA VS	GOCHHAPADA /98 /2022 () //
20	D-BLAPL/5146/2024	BIRJAN KUMAR VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
21	D-BLAPL/5149/2024	SANTOSH PRADHAN @ SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	GURUDIJHATIA /22 /2024 () //
22	D-BLAPL/5151/2024	KATU @ KOTU TUDUAR VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	RAIBAGA /90 /2023 () //
23	D-BLAPL/5156/2024	DEEPAK KUMAR SAHOO	RAMANI KANTA PATTANAIK	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/5167/2024	SUBASH @ SARAT CHANDRA PRADHAN	RABINDRANATH BARIK	SARANAKUL /115 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/5168/2024	KUMARI CHANDINI	SATYABRATA DASH	CYBER CRIME AND E.O, BALASORE /13 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/5169/2024	PAPUN @ SARAT KUMAR MAHALIK	KHUSBU PANIGRAHI	KHANTAPADA /236 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/5176/2024	SUDAM CHARAN SINGH	SIDHARATHA MISHRA (1)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/5178/2024	RINKU ADJUAD @ TIKLU	BIMAL KUMAR MAHAPATRA	DHANUPALI /330 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/5186/2024	BABLU NAIK	BIDYADHAR PANDA	DHANUPALI /508 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/5188/2024	TURRAM RAMU @ T.RAMU	RAJIB LOCHAN PATTNAIK	KALIMELA /184 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/5189/2024	ANIRUDHA SAHOO	SOUBHAGYA SWAIN	CHANDRASEKHARPUR /55 /2024
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/5190/2024	MANU NAIK	UMAKANTA MOHAPATRA	GOLANTHARA (BERHAMPUR) /512 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/5191/2024	ANKIT KUMAR	ANANTA NARAYAN PATTANAYAK	KORAPUT TOWN /341 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/5193/2024	BIKASH LAKRA	PABITRA KUMAR NAYAK	BIRMITRAPUR /139 /2023
		VS	VS	()

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35	D-BLAPL/5195/2024	STATE OF ODISHA AMRESH DIGAL VS	KARTIK CHANDRA TRIPATHY VS	// / /0 ()
36	D-BLAPL/5199/2024	STATE OF ODISHA DEEPA KUMAR BEHERA @ DIPU BEHERA VS	SATYAJIT MOHAPTRA VS	// BAMBARI /196 /2023 ()
37	D-BLAPL/5201/2024	STATE OF ODISHA NIBEDAN DIGAL VS	AMULYA RATNA PANDA VS	// PHIRINGIA /86 /2023 ()
38	D-BLAPL/5203/2024	STATE OF ODISHA JITENDRA DAS VS	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /23 /2024 ()
39	D-BLAPL/5214/2024	STATE OF ODISHA SYRYA RANJAN RAMNA VS	DURLLABHA RANJAN MISHRA VS	// KANTAMAL /96 /2016 ()
40	D-BLAPL/5216/2024	STATE OF ODISHA SASHIBHUSAN RANA VS	DURLLABHA RANJAN MISHRA VS	// KANTAMAL /96 /2016 ()
41	D-BLAPL/5222/2024	STATE OF ODISHA KABIR MUNDA VS	DIBYA PRAKASH MISHRA VS	// BINIKA /259 /2023 ()
42	D-BLAPL/5225/2024	STATE OF ODISHA BHUBANA MENDILI VS	ROHIT KUMAR SUNA VS	// KANTAMAL /75 /2023 ()
43	D-BLAPL/5230/2024	STATE OF ODISHA JUBULA@ JUBUL MOHAPATRA VS	ARUN KUMAR DAS (1) VS	// DHENKANAL SADAR /1007 /2023 ()
44	D-BLAPL/5231/2024	STATE OF ODISHA KRISHAN @ LITU PATNURU VS	SRIKANTA MAHUNTA VS	// PADMAPUR /45 /2022 ()
45	D-BLAPL/5232/2024	STATE OF ODISHA BHAGABAN JANI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// NUAGAON /89 /2023 () //

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46	D-BLAPL/5234/2024	MAHESWAR TEJI VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /155 /2023 O //
47	D-BLAPL/5237/2024	PRADIP KUMAR PARICHHA @ PRADIP PARICHHA VS STATE OF ODISHA	SUJATA JENA VS	RAIKIA /36 /2023 O //
48	D-BLAPL/5240/2024	MANAS RANJAN GOPAL VS STATE OF ODISHA	UMAKANTA BARIK VS	JUNAGARH /40 /2023 O //
49	D-BLAPL/5241/2024	BISHAL BHANJA @ NAIK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	DARGHA BAZAR /90 /2023 O //
50	D-CMAPL/7352/2024	PRAFULLA CHANDRA SITHA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// O //
51	D-CMAPL/7414/2024	SUKANTA KU DASH VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, ROURKELA	ADV. VS	// O //
52	D-CMP/7169/2024	RAM GOPAL GUPTA VS SRI SRI LOKANATH MAHAPRABHU	BISWAJIT MOHAPATRA VS	// O //
53	D-CMP/7184/2024	ASHOK @ ASHOK KUMAR PANDA VS SITAKANTA PANDA	MAHESWAR MOHANTY VS	// O //
54	D-CMP/7201/2024	HADIBANDHU BEHERA VS UDAYANATH BHATTA	SUBRATA MISHRA VS	// O //
55	D-CMP/7208/2024	NIHARKANTI MISHRA VS NIHAR RANJAN PATNAIK	BISWAMBAR MOHANTY VS	// O //
56	D-CMP/7254/2024	PRASANT KUMAR MANGARAJ @ PRASANTA KUMAR MANGARAJ VS SWARNALATA PATTANAIK	BIJAYA KUMAR NAYAK (3) VS	// O //
57	D-CMP/7302/2024	MOHAMMAD MOSIM @ MOHAMMAD NASIM	MANORANJAN MISHRA	//

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		VS	VS	0
58	D-CMP/7348/2024	SK.KAYUM @ S.K.KARIM		//
		SWARNAREKHA PATNAIK	KANISKA RATH	//
		VS	VS	0
59	D-CMP/7360/2024	JAGADISH BEHERA		//
		KALYANI SWAIN	AJIT CH MOHAPATRA	//
		VS	VS	0
60	D-CMP/7366/2024	BIJAY KUMAR SWAIN		//
		BHASKAR BARIK @ BHASKAR CHANDRA BARIK	ABHISHEK DASH	//
		VS	VS	0
61	D-CMP/7399/2024	MURALIDHAR BARIK		//
		PRAMOD KUMAR DASH	ARUN KUMAR BUDHIA	//
		VS	VS	0
62	D-CMP/7409/2024	HIMANSHU RAY		//
		SHYAMAPADA DAS	BHABANI SANKAR DAS	//
		VS	VS	0
63	D-CMP/7420/2024	KRISHNA PADA DAS		//
		JITENDRA NARAYAN DASH	AMITAV TRIPATHY	//
		VS	VS	0
64	D-CMP/7425/2024	MAHESHPRASAD SINGHSAMANT		//
		BHAGABAT MAJHI @ BHAGYADHAR MAJHI	BUBHUTI BHUSAN MISHRA	//
		VS	VS	0
65	D-CMP/7453/2024	MANMOHAN MAJHI		//
		BIBEKANANDA MAHAR	BIPLABA P.B. BAHALI	//
		VS	VS	0
66	D-CONTC/7170/2024	DIPTI RANJAN GARTIA		//
		ARTATRA MALLICK	ADV.	//
		VS	VS	0
67	D-CONTC/7179/2024	SATYABRATA SAHOO, I.A.S.		//
		NILAKANTHA NAYAK	ADV.	//
		VS	VS	0
68	D-CONTC/7182/2024	TARANISEN DHAL, CHIEF ENGINEER AND DIRECTOR, GROUND WATER DEVELOPMENT ODISHA		//
		BHARATI SETHI	BISWAJIT MOHAPATRA	//
		VS	VS	0

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69	D-CONTC/7191/2024	RADHA RANJAN DAS, O.A.S., TAHASILDAR, BASTA JYOTSNARANI PATRA VS	ADV. VS	// // 0
70	D-CONTC/7193/2024	ARABINDA AGRAWAL, SECY., HIGHER EDUCATION DEPTT., BBSR, ODISHA SITANSU SEKHARA MISRA VS	ADV. VS	// // 0
71	D-CONTC/7196/2024	ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT. NIRMAL CHANDRA PANI VS	ADV. VS	// // 0
72	D-CONTC/7198/2024	ARABINDA AGRAWAL, SECY., HIGHER EDUCATION DEPTT., BBSR, ODISHA RAJESWARI PATNAIK VS	ADV. VS	// // 0
73	D-CONTC/7199/2024	ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT. MADHU SUDAN PADHY VS	ADV. VS	// // 0
74	D-CONTC/7217/2024	ARABINDA AGRAWAL, SECY., HIGHER EDUCATION DEPTT., BBSR, ODISHA GAGAN BIHARI MOHANTY VS	ADV. VS	// // 0
75	D-CONTC/7221/2024	VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPTT.,BBSR, ODISHA PRIYANKA RANI JENA VS	ADV. VS	// // 0
76	D-CONTC/7224/2024	SHALINI PANDIT, I.A.S. MADHUSMITA JENA VS	ADV. VS	// // 0
77	D-CONTC/7226/2024	SHALINI PANDIT, I.A.S. SWARAJYA KESHARI NAYAK VS	ADV. VS	// // 0
78	D-CONTC/7238/2024	ANU GARG, I.A.S. SK. AJAM ALI VS	ADV. VS	// // 0
79	D-CONTC/7239/2024	POONAM MOHAPATRA, TAHASILDAR, PIPILI, PURI ANJANA BISWAL VS	ADV. VS	// // 0
		ANJAN KUMAR BARIK, TOURIST OFFICER,KOLKATA		//

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80	D-CONTC/7246/2024	M/S. MAA SARALA AQUA INDUSTRIES, JAGATSINGHPUR VS KAUSIK BASU, EXECUTIVE DIRECTOR, INDIAN OIL CORPN. LTD., PARADIP	ADV. VS D.N.RATH	// 0 //
81	D-CONTC/7248/2024 CONTC/1036/2024	UMAKANTA MOHAPATRA VS NIRANJAN BEHERA, D.E.O.,JAGATSINGHPUR	VS VS	// 0 //
82	D-CONTC/7251/2024	SANATAN MUDULI VS BIJAYA BHUSAN NANDA, DIRECTOR CUM ECONOMIC AND STATICS, ODISHA, BBSR	NIRANJAN LENKA VS	// 0 //
83	D-CONTC/7253/2024	MAITHALI DANDIA VS PRADIP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
84	D-CONTC/7259/2024	SUKADEBA BHUYAN VS ANU GARG, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/7261/2024	DURYODHAN PALAI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/7264/2024	ASHOK KUMAR DASH VS PRABIN KUMAR PANDA, SUPERINTENDING ENGINEER, QUALITY ASSURANCE DIVISION ,HIRAKUD	ADV. VS	// 0 //
87	D-CONTC/7269/2024	MANJULA PRADHAN VS DEORANJAN KUMAR SINGH, PRINCIPAL SECY. TO GOVT., PANCHAYAT RAJ DEPT.	BANSHIDHAR SATAPATHY VS	// 0 //
88	D-CONTC/7271/2024	MAMATA SARKAR VS SADIN PAWAR, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/7272/2024	BENUDHAR PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
90	D-CONTC/7275/2024	AMARJYOTI BARIK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
91	D-CONTC/7280/2024	SURENDRA PRASAD NAYAK	ADV.	//

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		VS	VS	0
		ASWATHY S., I.A.S.		//
92	D-CONTC/7284/2024	SUDIPTA SAHU	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
93	D-CONTC/7287/2024	GIRINDRANATH SAHU	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
94	D-CONTC/7291/2024	NIRANJAN SAHU	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
95	D-CONTC/7293/2024	DUKHISYAM PRADHAN	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
96	D-CONTC/7294/2024	PHANINDRA KUMAR SAHU	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
97	D-CONTC/7297/2024	ARNAPURNA DEI	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
98	D-CONTC/7298/2024	CHANDRAMANI BARAL	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
99	D-CONTC/7305/2024	BRAJA KISHORE NAYAK	ADV.	//
		VS	VS	0
		SUSHIL KUMAR LOHANI, I.A.S.		//
100	D-CONTC/7309/2024	BIKASH KUMAR BEHERA	ADV.	//
		VS	VS	0
		USHA PADHEE, I.A.S.		//
101	D-CONTC/7313/2024	BIBHUDUTTA SAMANTRAY	ADV.	//
		VS	VS	0
		USHA PADHEE, I.A.S.		//
102	D-CONTC/7314/2024	HEMALATA PATEL	ADV.	//
		VS	VS	0

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103	D-CONTC/7315/2024	ALOK KAR BISWANATH MOHAPATRA VS USHA PADHEE, I.A.S.	ADV. VS	// // 0 //
104	D-CONTC/7319/2024	NALINI PRAVA JENA VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
105	D-CONTC/7320/2024	LOKNATH MAJHI VS ALOK KAR, ADDL. SECY., W.R. DEPT., ODISHA, BBSR.	ADV VS	// 0 //
106	D-CONTC/7323/2024	RAJESWARI BAL VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
107	D-CONTC/7325/2024	SUSANTA KUMAR GOUDA VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
108	D-CONTC/7327/2024	KUMARI JEMAMANI MAJHI VS ALOK KAR, DIRECTOR(R AND R), ADDL. SECY., WATER RESOURCES DEPTT.	ADV. VS	// 0 //
109	D-CONTC/7334/2024	RAJALAXMI MISHRA VS USHA PADHI, I.A.S.	ADV. VS	// 0 //
110	D-CONTC/7337/2024	ARATI RAJ VS SIDHARTHA SANKAR SWAIN, COMMNR. CUTTACK MUNICIPAL CORPORATION, CUTTACK	ADV. VS	// 0 //
111	D-CONTC/7340/2024	AJAY KUMAR MUDULI VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
112	D-CONTC/7356/2024	PRAMODINI DASH VS G. MATHI VATHANAN, I.A.S.	ADV. VS	// 0 //
113	D-CONTC/7362/2024	SANJAY KUMAR KANUNGO VS ANU GARG, I.A.S.	ADV. VS	// 0 //

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114	D-CONTC/7364/2024	SANTOSH KUMAR ROUTRAY VS SANGRAM KESHARI SWAIN, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/7371/2024	PRAMOD KUMAR MOHANTY VS DEBIDUTTA BISWAL, I.F.S.	ADV. VS	// 0 //
116	D-CONTC/7373/2024	DAITARI LENKA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
117	D-CONTC/7377/2024	MAHESWAR NANDA VS ARABINDA KUMAR PADHEE, I.A.S.	AMIYA KUMAR MISHRA -2 VS	// 0 //
118	D-CONTC/7379/2024	AJIT KUMAR MAHAPATRA VS SUSHIL KUMAR LOHANI, I.A.S.	ASHUTOSH DAS VS	// 0 //
119	D-CONTC/7391/2024	KHULANA SUNDARI DEI VS SHUBHA SHARMA, I.A.S.	ADV VS	// 0 //
120	D-CONTC/7397/2024	AJAYA KUMAR BEHERA VS ASWATHY S., I.A.S.	AKSHAYA KUMAR PANDEY VS	// 0 //
121	D-CONTC/7402/2024	PADMA CHARAN BEHERA VS SATYABRATA SAHU, I.A.S.	UMA CHARAN MISHRA VS	// 0 //
122	D-CONTC/7406/2024	BHOLANATH BEHERA VS SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIRONMENT AND CLIMATE CHANGE DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
123	D-CONTC/7408/2024	PURNA CHANDRA KALO VS SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
124	D-CONTC/7412/2024	SUPRAVA PATTANAYAK VS DR. ANITA PATTANAIAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KENDRAPARA	SWAPNIL ROY VS	// 0 //
125	D-CONTC/7416/2024	AJIT KUMAR DAS	ADV.	//

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		VS	VS	0
		ANU GARG, I.A.S.		//
126	D-CONTC/7419/2024	DWARIKANATH DASH	ADV.	//
		VS	VS	0
		SURESH KUMAR VASHISTHA, I.A.S.		//
127	D-CONTC/7421/2024	TARASHANKAR MOHARANA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
128	D-CONTC/7423/2024	NARAYAN SETHY	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
129	D-CONTC/7427/2024	SOMANATH THAKUR	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		//
130	D-CONTC/7431/2024	BHUBANESWAR KAND	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		//
131	D-CONTC/7436/2024	PRAKASH CHANDRA GOCHHAYAT	SAIBRATA RATH	//
		VS	VS	0
		SUSANT KUMAR DASH, I.A.S.		//
132	D-CONTC/7439/2024	BHARATI PRASAD JENA	ADV.	//
		VS	VS	0
		M.S. ASWATHY S., I.A.S.		//
133	D-CONTC/7442/2024	SULOCHANA BEHERA	ADV.	//
		VS	VS	0
		SISHIR DAS, I.A.S.		//
134	D-CONTC/7452/2024	PATITAPABAN KAR	ADV.	//
		VS	VS	0
		BHAKTA MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA		//
135	D-CONTR/5173/2024	FAKIRMOHAN SAHU	ADV.	//0
		VS	VS	0
		ABILASH G, SUPERINTENDENT OF POLICE, KALAHANDI		//
136	D-CRLA/5113/2024	ANUP GHOSH @ AUNP KUMAR GHOSE	PRASANTA KUMAR TRIPATHY	JALESWAR /300 /2022
		VS	VS	0

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137	D-CRLA/5122/2024	STATE OF ODISHA GYANARANJAN DAS @ BANTY VS	BISWORANJAN DALAI VS	// TIRTOL /177 /2022 ()
138	D-CRLA/5128/2024	STATE OF ODISHA SUNARAM MAHANTA VS	ALOK KUMAR DAS VS	// KEONJHAR VIGILANCE /44 /2013 ()
139	D-CRLA/5152/2024	STATE OF ODISHA(VIG.) KASHINATH MANDAL VS	HEMANT KUMAR MUND VS	// KORAPUT VIGILANCE /36 /2015 ()
140	D-CRLA/5215/2024	STATE OF ODISHA(VIG.) NIRANJAN SAHOO VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /318 /2023 ()
141	D-CRLA/5223/2024	STATE OF ODISHA RABINARAYAN SAHU VS	PRATYUSHA NAIDU VS	// / /0 ()
142	D-CRLLP/5155/2024	STATE OF ODISHA UNION OF INDIA VS	PARTHA SARATHI NAYAK VS	// / /0 ()
143	D-CRLMA/5087/2024	BHAGIRATHI PRADHAN RANAMANI DAS VS	ADV VS	// / / ()
144	D-CRLMA/5142/2024	SUPERINTENDENT OF POLICE,ECONOMIC WINGS,BHUBANESWAR GANESWAR CHIRGUN VS	ANIRUDHA DAS VS	// SONEPUR /158 /2014 ()
145	D-CRLMA/5166/2024	STATE OF ODISHA AMIT KUMAR MAHARANA @ AMIT KUMAR MAHAPATRA VS	ARUN KUMAR ACHARYA VS	// NEMALO /196 /2022 ()
146	D-CRLMC/5083/2024	STATE OF ODISHA JITENDRA DASH VS	SATYAJIT MOHAPATRA VS	// BARI /200 /2019 ()
147	D-CRLMC/5096/2024	STATE OF ODISHA PRANA KRUSHNA PRASAD VS	SANJAT DAS VS	// BHUBANESWAR VIGILANCE /48 /2018 ()
		STATE OF ODISHA		//

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148	D-CRLMC/5105/2024	BHARAT BISOYI VS SANKAR GOUDA	SOUBHAGYA KUMAR DASH VS	/ /0 O //
149	D-CRLMC/5106/2024	BIKRAM @ BIJAYA KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BALASORE TOWN /366 /2006 O //
150	D-CRLMC/5108/2024	AJITAV ACHARYA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 O //
151	D-CRLMC/5110/2024	BAPI @ SWADHIN SANGRAM ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /138 /2020 O //
152	D-CRLMC/5117/2024	BAURIA @ BAURI NAIK VS STATE OF ODISHA	PULAKESH MOHANTY VS	DHENKANAL SADAR /51 /2015 O //
153	D-CRLMC/5127/2024 CRLMC/442/2024	DURJYADHANA ANKUDI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /68 /2019 AD-HOC A.D.J. (FTSC), JEYPORE(Koraput) CT/0000096/2019
154	D-CRLMC/5131/2024	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	BASUDEV PUJARI VS	/ /0 O //
155	D-CRLMC/5137/2024	GULU SAMANTRAY VS STATE OF ODISHA	ARABINDA TRIPATHY VS	BEGUNIA P.S. /73 /2000 O //
156	D-CRLMC/5138/2024	PINTU BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	CUTTACK SADAR /176 /2023 O //
157	D-CRLMC/5141/2024	NETRAM LODHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 O //
158	D-CRLMC/5144/2024	ANJAN KUMAR SAHU VS STATE OF ODISHA	SRINIBASH PADHI VS	/ /0 O //
159	D-CRLMC/5153/2024	CHANDAN PADHY @ PADHI	BISWA KUMAR MISHRA	MAHILA (BERHAMPUR) /51 /2019

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		VS	VS	()
		STATE OF ODISHA		//
160	D-CRLMC/5154/2024	DROUPADI SAHU @ DROUPADI SAHOO	GOPAL KRUSHNA MOHANTY	ANGUL SADAR PS /199 /2023
		VS	VS	()
		STATE OF ODISHA		//
161	D-CRLMC/5158/2024	SK.MAMUD	AMULYA RATNA PANDA	SAHADEV KHUNTA /183 /2013
		VS	VS	()
		STATE OF ODISHA		//
162	D-CRLMC/5160/2024	BABU @ SOUMYARANJAN DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /415 /2013
		VS	VS	()
		STATE OF ODISHA		//
163	D-CRLMC/5162/2024	DEBPAL SINGH	SATYABRATA PANDA	AINTHAPALI /105 /2017
		VS	VS	()
		STATE OF ODISHA		//
164	D-CRLMC/5171/2024	MUNA @ PRASANTA MUDULI @ PRASANTA KUMAR MUDULI	BIJAY KUMAR BEHERA	BANTALA /142 /2013
		VS	VS	()
		STATE OF ODISHA		//
165	D-CRLMC/5175/2024	BISWANATH DASH	DEEPAK RANJAN PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	D-CRLMC/5177/2024	PURUSOTTAM BEHERA	SRIKANTA MAHUNTA	BINJHARPUR /58 /2006
		VS	VS	()
		STATE OF ODISHA		//
167	D-CRLMC/5179/2024	ARTTA BEHERA	AMIT KUMAR NATH	CHHENDIPADA /14 /2015
		VS	VS	()
		STATE OF ODISHA		//
168	D-CRLMC/5181/2024	PRAKASH CHANDRA ROUT	BIBHUTI KESHARI BISWAL	BARAMBA /177 /2013
		VS	VS	()
		STATE OF ODISHA		//
169	D-CRLMC/5184/2024	PRAMILA TRIPATHY	DEEPALI MAHAPATRA	MARSHAGHAI /187 /2021
		VS	VS	()
		STATE OF ODISHA		//
170	D-CRLMC/5192/2024	JYOTI BEHERA @ KARADA	DHANANJAYA NAYAK	GOSANINUAGAM /54 /2011
		VS	VS	()

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171	D-CRLMC/5202/2024	STATE OF ODISHA PUSPA MANJARI ROUT VS	UMA CHARAN MISHRA VS	// KUMBHARAPARA /213 /2022 ()
172	D-CRLMC/5213/2024	STATE OF ODISHA BABU @ SULEKHA BISWAL VS	PRABODHA CHANDRA NAYAK VS	// JENAPUR /44 /2012 ()
173	D-CRLMC/5217/2024	STATE OF ODISHA ARUNA NAIK VS	SATYA RANJAN MULIA VS	// ANGUL TOWN /139 /2000 ()
174	D-CRLMC/5235/2024	STATE OF ODISHA JAYANTA KUMAR PRADHAN VS	RADHIKA HANS VS	// TOMANDO /174 /2023 ()
175	D-CRLMP/5103/2024	STATE OF ODISHA ABDUL KALIM KHAN VS	SK.KALIMUDDIN VS	// / /0 ()
176	D-CRLMP/5112/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	AMITAV DAS VS	// / /0 ()
177	D-CRLMP/5114/2024	SANTOSINI SAHU BHAMARBAR ROUT VS	GIRIDHARI SINGH VS	// / /0 ()
178	D-CRLMP/5136/2024	STATE OF ODISHA PAYAL HENS VS	SARADA PRASAD DASH VS	// / /0 ()
179	D-CRLMP/5157/2024	STATE OF ODISHA HEMA THANAPATI VS	AMIT PRASAD BOSE VS	// / /0 ()
180	D-CRLMP/5164/2024	STATE OF ODISHA AKHAYA KUMAR NAYAK VS	PRAFULLA KUMAR SAHOO VS	// / /0 ()
181	D-CRLMP/5194/2024	STATE OF ODISHA FR.JOSEPH PANI VS STATE OF ODISHA	ASHOK DAS VS	// / /0 () //

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182	D-CRLMP/5196/2024	GYANA RANJAN MAHARATHA VS STATE OF ODISHA	BIDYADHAR MANSING VS	/ /0 0 //
183	D-CRLMP/5198/2024	HARAPRIYA TRIPATHY VS SATYAJIT MISHRA	SASHIBHUSAN DAS VS	/ /0 0 //
184	D-CRLMP/5206/2024	RASMI RANJAN SETHY VS STATE OF ODISHA	DEBARAJ MOHANTY VS	/ /0 0 //
185	D-CRLMP/5219/2024	DR. SAYED ASEQUN NABI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	/ /0 0 //
186	D-CRLREV/5242/2024	DR. RAJENDRA PRASAD CHOUDHURY VS STATE OF ODISHA	ANISH ANKUR MISHRA VS	BERHAMPUR TOWN /12 /2000 0 //
187	D-FAO/7255/2024	KABITA MIRI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	/ / 0 //
188	D-FAO/7381/2024	MANAGER, NEW INDIA ASSURANCE CO.LTD., BBSR VS PRASANNA PANDA	PRASANTA KUMAR MAHALI VS	/ / 0 //
189	D-FAO/7388/2024	MANAGER, NEW INDIA ASSURANCE CO.LTD., BBSR VS ABHAYA KUMAR MALLICK	PRASANTA KUMAR MAHALI VS	/ / 0 //
190	D-FAO/7392/2024	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD. VS BHAGABATI MOHANTA	PRASANTA KUMAR MAHALI VS	/ / 0 //
191	D-JCRLA/5084/2024 JCRLA/21/2024	ALOK DAS VS STATE OF ODISHA	ADV. VS	SIMULIA /241 /2016 DISTRICT & SESSIONS JUDGE,BALASORE(Baleshw ST/0000049/2017
192	D-JCRLA/5085/2024 JCRLA/22/2024	BABU@KISHORE CHANDRA NAYAK VS STATE OF ODISHA	ADV. VS	NILGIRI /123 /2019 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) Spl/0000161/2019
193	D-JCRLA/5088/2024	BABU@KISHORE CHANDRA NAYAK	ADV	NILGIRI /122 /2019

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	JCRLA/23/2024	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar)
194	D-MACA/7171/2024	EXECUTIVE ENGINEER,PUBLIC HEALTH DIVISION,SAMBALPUR	JANMEJAYA KATIKIA,A.G.A	Spl/0000162/2019
		VS	VS	//
		SASMITA BAG		//
195	D-MACA/7266/2024	SUDHAKAR JENA	BIRANCHI NARAYAN RATH	//
		VS	VS	0
		CHARANA SWAIN		//
196	D-MACA/7278/2024	BISWANATH ACHARYA	JEEVANJYOTI MOHANTY	//
		VS	VS	0
		BIJAYANANDA DWIVEDI		//
197	D-MACA/7281/2024	SADHUCHARAN PATTANAYAK	JEEVANJYOTI MOHANTY	//
		VS	VS	0
		SUPRABHA MANJARI NAYAK		//
198	D-MACA/7346/2024	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD.	ANUPAM DASH	//
		VS	VS	0
		MANORANJAN SAHOO		//
199	D-MACA/7394/2024	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		BASANTI DASH		//
200	D-MACA/7395/2024	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD., SAMBALPUR	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		SANGITA DHAL		//
201	D-MATA/7186/2024	BIJAYLAXMI PARIDA	MAHESWAR MOHANTY	//
		VS	VS	0
		SAROJ KUMAR SAMAL		//
202	D-MATA/7374/2024	PUTULI JOSHI @ MAHAPATRA	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		SANJAYA KUMAR MAHAPATRA		//
203	D-MATA/7382/2024	SANGHAMITRA PATTNAIK @ PAIKARAY	GOURI KUMAR RATH	//
		VS	VS	0
		MANAS RANJAN PAIKRAY		//
204	D-MATA/7443/2024	BHUPENDRA SINGH NOTEY	BIBHU PRASAD TRIPATHY	//
		VS	VS	0

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205	D-MATA/7449/2024	GAGANDEEP KAUR DR. NIHAR RANJAN PATRA VS	DEBA KUMAR RATH VS	// // 0
206	D-MSA/7415/2024	ADYASHA PATRA KALPANA SAHOO VS	PRATIK DASH VS	// // 0
207	D-RPFAM/7234/2024	METRO BUILDERS L.T.D. KOTNI SRINIVASA RAO VS	SOUBHAGYA KUMAR DASH VS	// // 0
208	D-RPFAM/7400/2024	KOTNI ASHRITHA RAJESH SINGH VS	SOUMYA RANJAN DAS VS	// // 0
209	D-RPFAM/7404/2024	NIRUPAMA BEHERA GOLAK CHANDRA ROUT VS	PRIYA RANJAN MISHRA VS	// // 0
210	D-RPFAM/7424/2024	PRAVAT KUMAR ROUT DHIREN KUMAR PRADHAN VS	DIPTI RANJAN BHOKTA VS	// // 0
211	D-RPFAM/7434/2024	MADHUCHHANDA JENA NALINIKANTA PATNAIK VS	BYAMOKESH TRIPATHY VS	// // 0
212	D-RPFAM/7456/2024	DEBISRITA PATNAIK MANAS RANJAN TRIPATHY VS	MANOJ KUMAR MOHANTY VS	// // 0
213	D-RSA/7357/2024	SARITA TRIPATHY @ HOTA SUBHAKARAN JAIN VS	BHABANI SHANKAR DASPARIDA VS	// // 0
214	D-RVWPET/7241/2024	DHOBASAI DHARUA BINAYA BIHARI CHOPDAR VS	LALIT SAHU VS	// // 0
215	D-RVWPET/7258/2024	STATE OF ODISHA GOPINATH MAHAKUL VS	JITENDRA KUMAR CHHOTARAY VS	// // 0
		MURALIDHAR BAG		//

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216	D-RVWPET/7447/2024	KANHU CHARAN DAS @ KANHU DAS VS COMMISSIONER,CONSOLIDATION, ODISHA, BBSR.	ADV. VS	// 0 //
217	D-TRP(C)/7174/2024	SUREKHA MOHANTY VS PRATIK NAYAK	RABINDRA KUMAR PRUSTY VS	// 0 //
218	D-TRP(C)/7273/2024	SASMITA ROUT VS PARAMANANDA NAYAK	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
219	D-WA/7240/2024	STATE OF ODISHA VS RAMA CHANDRA NEPAK	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
220	D-WA/7242/2024	STATE OF ODISHA VS PRASANNA KUMAR PARIDA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
221	D-WA/7252/2024 WA/189/2024	SUBHALAXMI SAMANATARY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
222	D-WA/7265/2024	STATE OF ODISHA VS PRASANTA KUMAR PANDA	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
223	D-WA/7283/2024	STATE OF ODISHA VS RAGHUNATH SWARO	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
224	D-WA/7300/2024	STATE OF ODISHA VS NARASINGA PADHI	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
225	D-WA/7349/2024	STATE OF ODISHA VS NIRUPAMA SAHA	SANGRAM KESARI JENA,A.G.A VS	// 0 //
226	D-WA/7350/2024	KISHORE KUMAR PATRA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	// 0 //
227	D-WA/7375/2024	STATE OF ODISHA	SANGRAM KESARI JENA,A.G.A	//

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		VS	VS	0
		BIDYUT BISWAS		//
228	D-WA/7384/2024	STATE OF ODISHA	SANGRAM KESARI JENA,A.G.A	//
		VS	VS	0
		BISWANATH MANDINGA		//
229	D-WA/7410/2024	ASHOK KUMAR KHUNTIA	RABI NARAYAN BEHERA	//
		VS	VS	0
		COMMISSIONER, BBSR MUNICIPAL CORPORATION		//
230	D-WA/7446/2024	PRADEEP KUMAR BEHERA	SANTOSH KUMAR DASH	//
		VS	VS	0
		KAMALAKANTA NAYAK		//
231	D-WP(C)/7160/2024	KUNAL NAYAK	ER. DEBASHISHA HOTA	//
		VS	VS	0
		CHAIRMAN, NATIONL INST. OF OPEN SCHOOLING, UTTAR PRADESH		//
232	D-WP(C)/7161/2024	GITANJALI MANDAL	ER. DEBASHISHA HOTA	//
		VS	VS	0
		CHAIRMAN, NATIONAL INST. OF OPEN SCHOOLING, UTTAR PRADESH		//
233	D-WP(C)/7162/2024	MALATI UGRASANDHI	ER. DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
234	D-WP(C)/7163/2024	ANAND KUMAR MARCUS BECK	ER. DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
235	D-WP(C)/7164/2024	FULAMANI DUNG DUNG	ER. DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
236	D-WP(C)/7165/2024	SUSHILA LAKRA	ER. DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
237	D-WP(C)/7166/2024	SADHNA BASANTI LUGUN	ER. DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
238	D-WP(C)/7167/2024	DAYANIDHI MISHRA	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0

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239	D-WP(C)/7168/2024	STATE OF ODISHA ANKITA SUMAN MOHANTY VS	SATABDI SAMANTRAY VS	// // 0
240	D-WP(C)/7172/2024	STATE OF ODISHA SIDHARTH PATNAIK VS	SATABDI SAMANTRAY VS	// // 0
241	D-WP(C)/7173/2024	STATE OF ODISHA PARADIP PORT BANIK SANGHA, JAGATSINGHPUR VS	AKSHAYA KUMAR MOHAPATRA VS	// // 0
242	D-WP(C)/7175/2024	THE CHAIRMAN, PARADIP PORT TRUST AUTHORITY PURNA CHANDRA PRUSTY VS	RAMA KRISHNA BISOI VS	// // 0
243	D-WP(C)/7176/2024 WP(C)/3589/2024	STATE OF ODISHA SARBESWAR NAYAK VS	MANAS PATI VS	// // 0
244	D-WP(C)/7177/2024	STATE OF ORISSA KAILASH CHANDRA SETHI VS	BISWAJIT MOHAPATRA VS	// // 0
245	D-WP(C)/7178/2024 WP(C)/3588/2024	STATE OF ODISHA LAXMI PRUSTY VS	MANAS PATI VS	// // 0
246	D-WP(C)/7180/2024	STATE OF ORISSA MINATI DAS VS	BISWAJIT MOHAPATRA VS	// // 0
247	D-WP(C)/7181/2024	STATE OF ODISHA CHARAN SEBAK SATPATHY VS	AUROBINDA SAHOO VS	// // 0
248	D-WP(C)/7183/2024 WP(C)/3644/2024	STATE OF ODISHA SUBHRA RANJAN PATRA VS	SITANSU MOHAN SINGH VS	// // 0
249	D-WP(C)/7185/2024 WP(C)/3641/2024	STATE OF ODISHA CHITTARANJAN BHOI VS	SITANSU MOHAN SINGH VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/7187/2024	MANORAMA PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
251	D-WP(C)/7188/2024 WP(C)/3639/2024	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
252	D-WP(C)/7189/2024 WP(C)/3637/2024	M/S MAA TARINI CRANE SERVICE, CUTTACK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
253	D-WP(C)/7190/2024 WP(C)/3634/2024	NIKUNJA BIHARI PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
254	D-WP(C)/7192/2024	MANJUSHREE NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
255	D-WP(C)/7194/2024 WP(C)/3633/2024	LIAKAT ALI KHAN VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA	SITANSU MOHAN SINGH VS	// 0 //
256	D-WP(C)/7195/2024	PRANATI MOHANTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
257	D-WP(C)/7197/2024	BANANI BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
258	D-WP(C)/7200/2024	TUNILATA BEURA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
259	D-WP(C)/7202/2024	ARUNA KUMAR NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
260	D-WP(C)/7203/2024	PANKAJINI LENKA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
261	D-WP(C)/7204/2024	LAXMI NATH HARIJAN	PRAVAT KUMAR NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/7205/2024	BULARAM JENA	MAHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/7206/2024	LOKANATH MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/7207/2024	PRAHALLAD BARIK	ASHUTOS DASH	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/7209/2024	GOLAK BIHARI RAYMOHAPATRA	RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/7210/2024	SOURAV SEKHAR BEHERA	IN PERSON	//
		VS	VS	0
		REGISTRAR ADMIN,HIGH COURT OF ODISHA		//
267	D-WP(C)/7211/2024	SARTHAK DAS	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/7212/2024	M/S BACCHUS BOTTLING PVT. LTD., BALASORE	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/7213/2024	BISWESWARA KARNA	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/7214/2024	MUKESH KUMAR BAITHARU	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/7215/2024	SUKANTA KUMAR SAHOO	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/7216/2024	SABITRI MOHARANA @ SABITREY MOHARANA	PRASANNA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/7218/2024	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., CUTTACK PURNA CHANDRA @ MUNA BISWAL VS	PRASANNA KUMAR MISHRA VS	// // 0
274	D-WP(C)/7219/2024	THE DIVISIONAL MANAGER NEW INDIA ASSURANCE CO. LTD., CUTTACK JANMEJAY JENA VS	SHARMISTHA SAMAL VS	// // 0
275	D-WP(C)/7220/2024	STATE OF ORISSA LAXMI KANTA PATRO VS	SIDHESWAR MALLIK VS	// // 0
276	D-WP(C)/7222/2024	STATE OF ODISHA BIRALA PANDA VS	ASHOK KUMAR DAS VS	// // 0
277	D-WP(C)/7223/2024	ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR DR. RAM CHANDRA MAJHI VS	SUJATA JENA VS	// // 0
278	D-WP(C)/7225/2024	STATE OF ODISHA PRADEEP KUMAR RATH VS	ASHOK KUMAR DAS VS	// // 0
279	D-WP(C)/7227/2024	ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR ASIT KUMAR PRADHAN VS	BISWAJIT RANJAN TRIPATHY VS	// // 0
280	D-WP(C)/7228/2024	STATE OF ODISHA SANIDHI @ S. JANAKI VS	ASHOK KUMAR DAS VS	// // 0
281	D-WP(C)/7229/2024	ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR SATYJIT ROYCHOUHURY VS	BIJAYA KUMAR BEHERA I VS	// // 0
282	D-WP(C)/7230/2024	STATE OF ODISHA PRADEEP KUMAR RATH VS	ASHOK KUMAR DAS VS	// // 0
283	D-WP(C)/7231/2024	ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR RASHMI RANJITA SWAIN VS	BADRI NARAYAN PANDA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/7232/2024	KISHORE CHANDRA MOHANTY VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
285	D-WP(C)/7233/2024	PITAMBAR DAS VS THE ASST. G.M., S.B.I., CUTTACK	TUNA SAHU VS	// 0 //
286	D-WP(C)/7235/2024 WP(C)/3582/2024	BISWAKARAM SUBHANSU CHANDRASEKHAR @ B.S. CHANDRASEKHAR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
287	D-WP(C)/7236/2024	FAKIR MOHAN DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
288	D-WP(C)/7237/2024	RAGHU NANDA ACHARYA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
289	D-WP(C)/7243/2024	BISWAJIT MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
290	D-WP(C)/7244/2024	AJAYA NAYAK VS THE SECRETARY, BOARD OF SECONDARY EDUCATION, CUTTACK	NETRANANDA BISWAL VS	// 0 //
291	D-WP(C)/7245/2024	MAMATA NAYAK VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
292	D-WP(C)/7247/2024	AJIT KUMAR KULDEEP VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
293	D-WP(C)/7249/2024	UDAYENDU MISHRA VS ODISHA SMALL INDUSTRIES CORPORATION LTD.(OSIC), CUTTACK	SASWATI MOHAPATRA VS	// 0 //
294	D-WP(C)/7250/2024	SUKANTI PALEI VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
295	D-WP(C)/7256/2024	NIBEDITA NAYAK	SAMEER KUMAR DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/7257/2024	SUBHASHREE SATAPATHY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/7260/2024	RANJAN KUMAR JENA	BIKASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/7262/2024	HEMANTA KUMAR DIHUDI	BIKASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/7263/2024	BHAKTABANDHU PRADHAN	ANIRUDHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/7267/2024	SONALI PANDA	ARUPANANDA GOSWAMY	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT., REVENUE AND D.M. DEPT., BBSR		//
301	D-WP(C)/7268/2024	RABINDRA KUMAR BEHERA	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		INDIAN BANK, CHENNAI		//
302	D-WP(C)/7270/2024	M/S JAGANATHDHAM SUPER STRUCTURES PVT. LTD., BBSR	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD., BBSR		//
303	D-WP(C)/7274/2024	SANATANA KHATUA	NIRA SUNDAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/7276/2024	SARTHAK DAS	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/7277/2024	RASMITA PATRA	ARIJEET MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
306	D-WP(C)/7279/2024	MINATI GARNAYAK	ANIRUDHA DAS	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/7282/2024	STATE OF ODISHA PRATAP SHANKAR MISHRA VS TAHASILDAR, KENDRAPARA	SOUMYAJYOTI BISWAL VS	// // 0 //
308	D-WP(C)/7285/2024	SANJAYA KUMAR SAMANTARA VS STATE OF ODISHA	SATYA MOHANTY VS	// 0 //
309	D-WP(C)/7286/2024	RANKANIDHI KANDI VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
310	D-WP(C)/7288/2024	PRAVAKAR SATPATHY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
311	D-WP(C)/7289/2024 WP(C)/3619/2024	CHINTAMANI PUHAN VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
312	D-WP(C)/7290/2024	MIRABAI DORA VS SUB COLLECTOR CUM CHAIRMAN REGULATED MARKET COMMITTEE, NAYAGARH	RASHMI KANTA ACHARYA VS	// 0 //
313	D-WP(C)/7292/2024	ANADI MALLIK @ ANADI CHARAN MALLIK VS TAHASILDAR, DHENKANAL	NIRAJ KUMAR SETHI VS	// 0 //
314	D-WP(C)/7295/2024	TOFAN BHOI VS COLLECTOR, PURI	SURYA SNATA MOHAPATRA VS	// 0 //
315	D-WP(C)/7296/2024	GOPINATH BISWAL VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
316	D-WP(C)/7299/2024	NRUSINGH CHARAN SWAIN VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
317	D-WP(C)/7301/2024	SAKERI KRUSHNAMURTTI VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION,GANJAM	SANDHYARANI PANI VS	// 0 //

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318	D-WP(C)/7303/2024	NATIONAL COOPERATIVE UNION OF INDIA, NEW DELHI VS PURNA CHANDRA KAR	SATYA SMRUTI MOHANTY VS	// 0 //
319	D-WP(C)/7304/2024	MD. ZAUL HAQUE KHAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
320	D-WP(C)/7306/2024	DOLAGOVINDA PADHAN VS M.C.L., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
321	D-WP(C)/7307/2024	MITA JANI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
322	D-WP(C)/7308/2024	NEELAKANTHA MUDULI VS COLLECTOR, MALKANGIRI	BHOJARAJ SETH VS	// 0 //
323	D-WP(C)/7310/2024	BISWABASU SETH VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
324	D-WP(C)/7311/2024	M/S ALL THAT JAZZ, SAMBALPUR VS THE DY. COMMISSIONER OF CT AND GST, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
325	D-WP(C)/7312/2024	SUSHANTA KUMAR KARMI VS STATE OF ODISHA	SIDDHARTHA PRASAD MISHRA VS	// 0 //
326	D-WP(C)/7316/2024	M/S ALL THAT JAZZ, SAMBALPUR VS THE DY. COMMISSIONER OF CT AND GST, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
327	D-WP(C)/7317/2024 WP(C)/3630/2024	DURJODHAN NAYAK VS THE TAHASILDAR, BONT	MD. GOLAM MADANI VS	// 0 //
328	D-WP(C)/7318/2024	NALINIPRAVA DEI VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
329	D-WP(C)/7321/2024	JHADESWAR BERA	SARBESWAR PRUSTY	//

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		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/7322/2024	SUGYNANI PANIGRAHI	OM PRAKASH SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/7324/2024	RAMESH CHANDRA MOHANTY	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/7326/2024	SUNIL KUMAR PARIDA	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/7328/2024	RABINDRA GOCHHAYAT	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/7329/2024	BANDANA KAR	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/7330/2024	M/S. M.S. INFRAENGINEERS PVT. LTD. CUTTACK	ANUP NARAYAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
336	D-WP(C)/7331/2024	PRADIPTA KISHOR DAS	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/7332/2024	DR. KRANTI SWAGATIKA GURU	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/7333/2024	SOGARA BIBI	DIVYA MAHAJAN	//
		VS	VS	0
		THE SECY. ANIMAL HUSBANDRY AND VETERINARY SERVICES, GOVT. OF ODISHA, BBSR		//
339	D-WP(C)/7335/2024	NAIDU DEBANANDA	ASHOK KUMAR PRADHAN	//
		VS	VS	0
		HARIHARA SAHU		//
340	D-WP(C)/7336/2024	HARISH CHANDRA MAHAKUD	SADASIVA PATRA I	//
		VS	VS	0

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341	D-WP(C)/7338/2024	STATE OF ODISHA RAKESH MOHAPATRA VS THE COMMNR. COMMERCIAL TAX AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// // 0 //
342	D-WP(C)/7339/2024	SUSANT KUMAR SAHU VS NARENDRA MAHARANA	ASHOK KUMAR PRADHAN VS	// 0 //
343	D-WP(C)/7341/2024	SUBASH CHANDRA TRIPATHY VS BIGNESH KUMAR PANDA	ASHOK KUMAR PRADHAN VS	// 0 //
344	D-WP(C)/7342/2024	TAPAN KUMAR DAS VS THE COMMNR. TAX AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
345	D-WP(C)/7343/2024	BRAJENDRA NARAYAN DAS VS STATE OF ODISHA	SADASIVA PATRA I VS	// 0 //
346	D-WP(C)/7344/2024	ARJUN SABAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
347	D-WP(C)/7345/2024	SANJULATA PRADHAN VS STATE OF ODISHA	SADASIVA PATRA I VS	// 0 //
348	D-WP(C)/7347/2024	JYOTSANARANI MOHAPATRA VS STATE OF ODISHA	SADASIVA PATRA I VS	// 0 //
349	D-WP(C)/7351/2024	CHANDAN KUMAR NAYAK VS STATE OF ODISHA	SADASIVA PATRA I VS	// 0 //
350	D-WP(C)/7353/2024	UTTAM KUMAR JENA VS THE COOMNR. COMMERCIAL TAX AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
351	D-WP(C)/7354/2024	SANAKA MAHANANDA VS GOVT. OF ODISHA	SWAPNIL ROY VS	// 0 //

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352	D-WP(C)/7355/2024	SATYANARAYAN MAHAKUD VS COMMNR. RAIL CO ORDINATION AND SPECIAL SECY TO GOVT. COMMERCE AND TRANSPORT DEPT., BBSR	SUSHANTA KUMAR JOSHI VS	// 0 //
353	D-WP(C)/7358/2024	RAMESH CHANDRA SATNAMI VS GOVT. OF ODISHA	SWAPNIL ROY VS	// 0 //
354	D-WP(C)/7359/2024	BISWANATH MALLIK VS THE COMMNR. COMMERCIAL TAX AND GST. CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
355	D-WP(C)/7361/2024	HIMANSU PRASAD SAHU VS GOVT. OF ODISHA	SWAPNIL ROY VS	// 0 //
356	D-WP(C)/7363/2024	SOUDAMINI MISHRA VS GOVT. OF ODISHA	SWAPNIL ROY VS	// 0 //
357	D-WP(C)/7365/2024	PRAHALLAD SAHU VS COMMNR., RAIL CO ORDINATION AND SPECIAL SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT., BBSR	SUSHANTA KUMAR JOSHI VS	// 0 //
358	D-WP(C)/7367/2024	PRASANTA KUMAR SAHOO VS ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK	AMIT PRASAD BOSE VS	// 0 //
359	D-WP(C)/7368/2024	RAJESH KUMAR HARIJAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
360	D-WP(C)/7369/2024	BHARTTRUHARI SAHU VS PRINCIPAL SECY. TO GOVT., SC AND ST DEVELOPMENT DEPT., BBSR	GOPAL PRASAD JENA VS	// 0 //
361	D-WP(C)/7370/2024	BIJAYA HIAL VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
362	D-WP(C)/7372/2024	PHULAMANI MARNDI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
363	D-WP(C)/7376/2024	ABINASH ROUT	MANASI MOHAPATRA	//

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		VS	VS	0
		COLLECTOR, MAYURBHANJ		//
364	D-WP(C)/7378/2024	JADABA MAHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/7380/2024	AMRUTA KUMAR MAHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/7383/2024	SURESH CHANDRA BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/7385/2024	SATSANG KENDRA, BBSR	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/7386/2024	JAGABANDHU MAHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/7387/2024	MARKANDA CHANDRA NAIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/7390/2024	SHUBACHINTAN SHUBHACHINTAN @ SUBHACHINTAN MOHAPATRA	SK. ZAFARULLA	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/7393/2024	DR. BHAGYARATHI MALLICK	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/7396/2024	JAGAMOHAN OJHA	PRANAB KUMAR GHOSE	//
		VS	VS	0
		THE ODISHA FOREST DEVELOPMENT CORPORATION LTD., BBSR		//
373	D-WP(C)/7398/2024	THANKAPPAN SUNNY	BAURI BANDHU CHAMPATIRAY	//
		VS	VS	0
		PRESIDING OFFICER, DRT, CUTTACK		//
374	D-WP(C)/7401/2024	PRAMOD KUMAR SAHOO	SK. ZAFARULLA	//
		VS	VS	0

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375	D-WP(C)/7403/2024	STATE OF ODISHA ASHOK KUMAR SAHU VS	SK. ZAFARULLA VS	// // 0
376	D-WP(C)/7405/2024	STATE OF ODISHA RADHAMOHAN CHHATRIA VS	PRAVAT KUMAR NAYAK VS	// // 0
377	D-WP(C)/7407/2024	STATE OF ODISHA PURUSOTTAM MEHER VS	SK. ZAFARULLA VS	// // 0
378	D-WP(C)/7411/2024	STATE OF ODISHA SUBRAT KUMAR SAHOO VS	ALOK KUMAR PANDA VS	// // 0
379	D-WP(C)/7413/2024	STATE OF ODISHA BISHIKESHAN SAHOO VS	SK. ZAFARULLA VS	// // 0
380	D-WP(C)/7417/2024	STATE OF ODISHA NABA KISHORE MISHRA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
381	D-WP(C)/7418/2024	STATE OF ODISHA ROHITA MEHER VS	SK. ZAFARULLA VS	// // 0
382	D-WP(C)/7422/2024	STATE OF ODISHA HIRALAL PANIGRAHI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
383	D-WP(C)/7426/2024	STATE OF ODISHA BIDYADHAR PARIDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
384	D-WP(C)/7428/2024	STATE OF ODISHA SURAVI MISHRA VS	MAHENDRA KUMAR SAHOO VS	// // 0
385	D-WP(C)/7429/2024	STATE OF ODISHA BIDYUTPRAVA BHOI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/7430/2024	MANJULA KUMARI PANDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
387	D-WP(C)/7432/2024	SOMANATH SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
388	D-WP(C)/7433/2024	PRIYADARSI MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
389	D-WP(C)/7435/2024	M.RAJA RAO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
390	D-WP(C)/7437/2024	BIJAYA CHANDRA DAKUA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
391	D-WP(C)/7438/2024	SURENDRA BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
392	D-WP(C)/7440/2024	SANATAN BEHERA VS COMMISSIONER, CONSOLIDATION, BBSR	ANAM CHARAN PANDA VS	// 0 //
393	D-WP(C)/7441/2024	NILAKANTHA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
394	D-WP(C)/7444/2024	SK. MOHAMMED AHMMED VS STATE OF ODISHA	K.M.H. NIAMATI VS	// 0 //
395	D-WP(C)/7445/2024	ARUN COLLEGE OF NURSING, KENDRAPARA VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
396	D-WP(C)/7448/2024	PRABHAKAR BARIK VS TATA MOTORS FINANCE LTD., BBSR	DEBARAJ MOHANTY VS	// 0 //
397	D-WP(C)/7450/2024	DEBA KUMAR NATH	UMESH CHANDRA BEHURA	//

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		VS	VS	0
		COLLECTOR-CUM-CEO, SDC, PHULBANI		//
398	D-WP(C)/7451/2024	SK FIROZ @ MD FIROZ	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
399	D-WP(C)/7454/2024	RANJITA PANI	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/7455/2024	ROJALIN MOHANTY	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/7457/2024	AMBIKA PRASAD KHADENGA MAHAPATRA	DEBASIS SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/7458/2024	NRUSINGHA CHARAN PARAMGURU	ASHOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WPCRL/5183/2024	JAYANTA MAITY	RAJJEET ROY	//0
	WPCRL/11/2024	VS	VS	0
		STATE OF ODISHA		//
404	D-ABLAPL/5081/2024	KARUNAKAR MALLICK	BISWAJIT MOHAPATRA	//0
		VS	VS	0
		STATE OF ODISHA		//
405	D-ABLAPL/5082/2024	SUMATI BEHERA	BADAL KUMAR BEHERA	Bamapada (Industrial Area) /107 /2023
		VS	VS	0
		STATE OF ODISHA		//
406	D-ABLAPL/5091/2024	BIKASH PRADHAN	BIRAJA PRASAD NANDA	TALCHER TOWN /731 /2023
		VS	VS	0
		STATE OF ODISHA		//
407	D-ABLAPL/5092/2024	SAROJINI PANDA	SIDHARTH PRASAD DAS	KABISURYANAGAR /85 /2024
		VS	VS	0
		STATE OF ODISHA		//
408	D-ABLAPL/5093/2024	LOKANATH BEHERA	CHIRANJIB ROUT	KANIHA /266 /2022
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/5094/2024	STATE OF ODISHA RAJU @ TINKU GUPTA VS	CHIRANJIB ROUT VS	// GOPALPRASAD /162 /2023 ()
410	D-ABLAPL/5095/2024	STATE OF ODISHA PRABODHA KUMAR NAYAK VS	AJAYA KUMAR NAYAK VS	// DHAMNAGAR /164 /2019 ()
411	D-ABLAPL/5097/2024	STATE OF ODISHA NIRANJAN DAS VS	AJAYA KUMAR NAYAK VS	// DHAMNAGAR /164 /2019 ()
412	D-ABLAPL/5100/2024	STATE OF ODISHA SUBRAT DHAL VS	BIJAYA KUMAR BEHERA (1) VS	// BINJHARPUR /92 /2024 ()
413	D-ABLAPL/5101/2024	STATE OF ODISHA TUMBANATH PANDA VS	SIDHARTH PRASAD DAS VS	// KABISURYANAGAR /85 /2024 ()
414	D-ABLAPL/5107/2024	STATE OF ODISHA RUPESH KUMAR SAMAL@SETU VS	ADITI HOTA VS	// HANDAPA /71 /2024 ()
415	D-ABLAPL/5109/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	SOUBHAGYA KUMAR DASH VS	// DHENKANAL SADAR /90 /2024 ()
416	D-ABLAPL/5111/2024	STATE OF ODISHA SANJAY KUMAR BEHERA VS	ANIMESH MOHANTY VS	// PARADEEP LOCK /79 /2024 ()
417	D-ABLAPL/5115/2024	STATE OF ODISHA SUBASH CHANDRA BOITAI VS	GIRIDHARI SINGH VS	// // /0 ()
418	D-ABLAPL/5116/2024	STATE OF ODISHA JOGESWAR MEHER VS	BHABANI SHANKAR DASPARIDA VS	// CYBER CRIME AND ECONOMIC OFFENCES /7 /2023 ()
419	D-ABLAPL/5118/2024	STATE OF ODISHA RAITAR BEHERA VS STATE OF ODISHA	PULAKESH MOHANTY VS	// KARANJIA /181 /2011 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/5120/2024	SANTOSH @ SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /98 /2018 () //
421	D-ABLAPL/5121/2024	BHAGABAN DAS @ BAYA VS UNION OF INDIA	SATYABRATA SENAPATI VS	//0 () //
422	D-ABLAPL/5123/2024	PRASHANTA BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL SADAR /95 /2024 () //
423	D-ABLAPL/5124/2024	RANJIT GHADAI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /89 /2024 () //
424	D-ABLAPL/5126/2024	PRASANNA KUMAR DEBATA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	DHARMASALA /88 /2024 () //
425	D-ABLAPL/5129/2024	BUKAI MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /302 /2023 () //
426	D-ABLAPL/5133/2024	SANATAN PARIDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /109 /2024 () //
427	D-ABLAPL/5135/2024	TARAKANTA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /409 /2023 () //
428	D-ABLAPL/5147/2024	BIKASH PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /730 /2023 () //
429	D-ABLAPL/5148/2024	BALARAM PARIDA VS STATE OF ODISHA	MANORANJAN MISHRA VS	RAJNAGAR /58 /2024 () //
430	D-ABLAPL/5150/2024	GITANJALI GIRI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BALIAPAL /47 /2023 () //
431	D-ABLAPL/5159/2024	MANARANJAN PRADHAN	SATYABRATA PANDA	BIRMAHARAJPUR /249 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	D-ABLAPL/5161/2024	PURUSOTTAM SAHU	SATYABRATA PANDA	GAISILET /26 /2024
		VS	VS	()
		STATE OF ODISHA		//
433	D-ABLAPL/5163/2024	SURESH KHILLO @ SURESH KHILLA	RAJIB LOCHAN PATTNAIK	MACHHKUND /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
434	D-ABLAPL/5165/2024	RAJA PATTNAIK @ SUJIT KUMAR PATTNAIK	AMULYA RATNA PANDA	SPL.TASK FORCE /3 /2024
		VS	VS	()
		STATE OF ODISHA		//
435	D-ABLAPL/5170/2024	PAPUN LIMA @ HEMANANDA LIMA	PRASANNA KUMAR MISHRA	GUNUPUR /66 /2018
		VS	VS	()
		STATE OF ODISHA		//
436	D-ABLAPL/5172/2024	LOCHANA NAIK	MANORANJAN ACHARYA	ODAGAON /40 /2024
		VS	VS	()
		STATE OF ODISHA		//
437	D-ABLAPL/5174/2024	SUNA PRADHAN @ DEI	PRAFULLA KUMAR RATH	BANAPUR P.S. /52 /2024
		VS	VS	()
		STATE OF ODISHA		//
438	D-ABLAPL/5180/2024	SRIKANTA NAIK @ SRIKANT NAYAK	SUSHANTA HARICHANDAN	PURIGHAT /56 /2024
		VS	VS	()
		STATE OF ODISHA		//
439	D-ABLAPL/5182/2024	SEKH. CHAND	BIBEKANANDA MAHAPATRA	GHATAGAON /95 /2024
		VS	VS	()
		STATE OF ODISHA		//
440	D-ABLAPL/5185/2024	KALINGA DALEI	BIBEKANANDA MAHAPATRA	JAJPUR ROAD /75 /2024
		VS	VS	()
		STATE OF ODISHA		//
441	D-ABLAPL/5187/2024	PANKAJ PALAI	Anupam Dash	GRAM GANJAM /204 /2022
		VS	VS	()
		STATE OF ODISHA		//
442	D-ABLAPL/5197/2024	M. ARJUN RAO	PRANAB KUMAR DAS	MALKANGIRI /549 /2023
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/5200/2024	STATE OF ODISHA MAHADEB @ MAHADEV RAY VS	PRANAB KUMAR DAS VS	// MOTU /137 /2023 ()
444	D-ABLAPL/5204/2024	STATE OF ODISHA BISWAJIT MARTHA @ BIKASH VS	ACHYUTANANDA PATTANAIAK VS	// NIRAKARPUR /52 /2024 ()
445	D-ABLAPL/5205/2024	STATE OF ODISHA RANJAN KUMAR SUBUDHI VS	AJIT KUMAR PANDA VS	// KHURDA SADAR /34 /2024 ()
446	D-ABLAPL/5207/2024	STATE OF ODISHA PARUSHU MANGARAJ @ PARSURAM MANGARAJ VS	BIJAY KUMAR BEHERA VS	// / /0 ()
447	D-ABLAPL/5208/2024	REPUBLIC OF INDIA (RAILWAY) PRAKASH RAY VS	SOUMYA RANJAN DAS VS	// SECTOR-15 /88 /2023 ()
448	D-ABLAPL/5209/2024	STATE OF ODISHA KANHA GOUDA @ KANHU VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /519 /2023 ()
449	D-ABLAPL/5210/2024	STATE OF ODISHA ALOK NATH @ MAKHALU VS	SOUMYA RANJAN DAS VS	// BIRMITRAPUR /1 /2024 ()
450	D-ABLAPL/5211/2024	STATE OF ODISHA SARASWATI SAHU VS	ASMIYA RANJAN MAJHI VS	// TALCHER TOWN /297 /2022 ()
451	D-ABLAPL/5212/2024	STATE OF ODISHA SIBA NAHAK VS	SANTOSH KUMAR MAHANTY VS	// SHERAGADA /233 /2023 ()
452	D-ABLAPL/5218/2024	STATE OF ODISHA MUNA SAHOO VS	PRADIPTA BEURA VS	// DHENKANAL SADAR /710 /2023 ()
453	D-ABLAPL/5220/2024	STATE OF ODISHA BABAN BAG @ BINE BAG VS	DIBYA PRAKASH MISHRA VS	// BAREIPALI /30 /2024 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/5221/2024	SK. HAMID @ SK. HAGRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /22 /2023 () //
455	D-ABLAPL/5224/2024	HAREKRUSNA MALLICK VS STATE OF ODISHA	SATYAJIT DAS VS	JAGATPUR /87 /2024 () //
456	D-ABLAPL/5226/2024	MANAS RANJAN PATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	SAHADEV KHUNTA /518 /2023 () //
457	D-ABLAPL/5227/2024	TITUNI @ DAMBARUDHAR DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	TANGI /21 /2024 () //
458	D-ABLAPL/5228/2024	BICHITRA MAHANANDA @ MAHANANDIA VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOUDH /322 /2019 () //
459	D-ABLAPL/5229/2024	CHANDAN KUMAR MAHARANA VS STATE OF ODISHA	MONOMOY BASU VS	NILGIRI /181 /2023 () //
460	D-ABLAPL/5233/2024	SUSANTA KUMAR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	MAHILA (BERHAMPUR) /14 /2024 () //
461	D-ABLAPL/5236/2024	NIHAR RANJAN MAHARATHA VS STATE OF ODISHA	MITHUN DAS VS	GOBINDAPUR /35 /2024 () //
462	D-ABLAPL/5238/2024	DEBASISH SONI VS STATE OF ODISHA	SATYABRATA DASH VS	NAWAPARA /31 /2024 () //
463	D-ABLAPL/5239/2024	RAJESH PATEL VS STATE OF ODISHA	HIMANSU SEKHAR MISHRA VS	BOLANGIR SADAR /55 /2024 () //
464	D-ABLAPL/5243/2024	SK. RAJIULLAH @ RAZIULLAH SHAIKH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	BINJHARPUR /486 /2023 () //

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MISC CASES FILED on :19/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/37/2019 ARBP/37/2019	JINDAL STAINLESS LTD. MP		3/2024
2	D-ARBP/65/2022 ARBP/65/2022	PRABHAT KUMAR MISHRA MP	NILAKANTHA JUJHARSINGH	4/2024
3	D-CRLLP/5155/2024 CRLLP/ /	UNION OF INDIA MP	PARTHA SARATHI NAYAK	8/2024
4	D-CRLMA/5087/2024 CRLMA/ /	RANAMANI DAS MP	ADV	16/2024
5	D-MSA/7415/2024 MSA/ /	KALPANA SAHOO MP	PRATIK DASH	31/2024
6	D-TRP(C)/7174/2024 TRP(C)/ /	SUREKHA MOHANTY MP	RABINDRA KUMAR PRUSTY	47/2024
7	D-CMAPL/7352/2024 CMAPL/ /	PRAFULLA CHANDRA SITHA MP	JAJATI KISHORE MOHANTY	47/2024
8	D-CMAPL/2900/2024 CMAPL/ /	DHANESWAR ROUT MP	A. ROUTRAY	48/2024
9	D-CRLMP/5112/2024 CRLMP/ /	SANTOSH KUMAR SAHOO MP	AMITAV DAS	48/2024
10	D-CMAPL/7414/2024 CMAPL/ /	SUKANTA KU DASH MP	ADV.	49/2024
11	D-RVWPET/7447/2024 RVWPET/ /	KANHU CHARAN DAS @ KANHU DAS MP	ADV.	61/2024
12	D-LAA/33/2021 LAA/33/2021	UNION OF INDIA MP	PARESH KUMAR SAHOO	68/2024
13	D-RPFAM/7234/2024 RPFAM/ /	KOTNI SRINIVASA RAO MP	SOUBHAGYA KUMAR DASH	76/2024
14	D-RPFAM/7424/2024 RPFAM/ /	DHIREN KUMAR PRADHAN MP	DIPTI RANJAN BHOKTA	77/2024
15	D-RPFAM/7434/2024 RPFAM/ /	NALINIKANTA PATNAIK MP	BYAMOKESH TRIPATHY	78/2024
16	D-MATA/315/2023 MATA/315/2023	MADHUSMITA SAMANTA MP	AMIT PRASAD BOSE	78/2024
17	D-RPFAM/7456/2024 RPFAM/ /	MANAS RANJAN TRIPATHY MP	MANOJ KUMAR MOHANTY	79/2024
18	D-MATA/316/2023 MATA/316/2023	MADHUSMITA SAMANT MP	AMIT PRASAD BOSE	79/2024
19	D-MATA/7443/2024 MATA/ /	BHUPENDRA SINGH NOTEY MP	BIBHU PRASAD TRIPATHY	80/2024
20	D-CONTC/3133/2024 CONTC/527/2024	RAMA CHANDRA SAHOO MP		102/2024
21	D-CONTC/6366/2023 CONTC/6366/2023	KSHETRAMOHAN PARIJA MP		103/2024
22	D-CONTC/3965/2023 CONTC/3965/2023	DR. CHAKRAPANI PATNAIK MP	SANDHYARANI PANI	104/2024
23	D-CONTC/7320/2024 CONTC/ /	LOKNATH MAJHI MP	ADV.	105/2024
24	D-CONTC/7805/2023 CONTC/7805/2023	BIGHNARAJ TRIPATHY MP	SANDHYARANI PANI	106/2024
25	D-CONTC/7327/2024 CONTC/ /	KUMARI JEMAMANI MAJHI MP	ADV.	107/2024
26	D-CONTC/8960/2023	NABEEN KUMAR RATH	NABEEN KUMAR RATH	

	CONTC/8960/2023	MP		108/2024
27	D-CONTC/9059/2023	SURENDRANATH MISHRA	M/S D.N.MISHRA, P.K.KHUNTIA, S.K.PANDA, S.SWAIN	
	CONTC/9059/2023	MP		109/2024
28	D-CONTC/9200/2023	SAROJINI PADHI	M/S DEBENDRANATH MISHRA, S.K PANDA	
	CONTC/9200/2023	MP		110/2024
29	D-CONTC/7314/2024	HEMALATA PATEL	BIJAYA KUMAR BEHERA 1	
	CONTC/ /	MP		111/2024
30	D-SA/11/1992	STATE	ADDL.STD.COUNSEL	
	SA/11/1992	MP		129/2024
31	D-SA/11/1992	STATE	ADDL.STD.COUNSEL	
	SA/11/1992	MP		130/2024
32	D-SA/11/1992	STATE	ADDL.STD.COUNSEL	
	SA/11/1992	MP		131/2024
33	D-CRLREV/681/2023	DR.NIHAR RANJAN RAY	SHIBANI SHANKAR PRADHAN	
	CRLREV/681/2023	MP		149/2024
34	D-FAO/52/2023	JHARANA PANDA		
	FAO/52/2023	MP		153/2024
35	D-FAO/6318/2024	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD. BRSRA KUMAR MAHALI		
	FAO/ /	MP		154/2024
36	D-FAO/7381/2024	MANAGER, NEW INDIA ASSURANCE CO.LTD. BRSRA KUMAR MAHALI		
	FAO/ /	MP		155/2024
37	D-FAO/7388/2024	MANAGER, NEW INDIA ASSURANCE CO.LTD. BRSRA KUMAR MAHALI		
	FAO/ /	MP		156/2024
38	D-FAO/7392/2024	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD. BRSRA KUMAR MAHALI		
	FAO/ /	MP		157/2024
39	D-FAO/6250/2024	LEGAL MANAGER, M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. KAMAL K. KHAN		
	FAO/ /	MP		158/2024
40	D-CMP/404/2021	KAMALAKANTA BISWAL	ANUPAM DASH	
	CMP/404/2021	MP		173/2024
41	D-CMP/7169/2024	RAM GOPAL GUPTA	BISWAJIT MOHAPATRA	
	CMP/ /	MP		174/2024
42	D-CMP/7201/2024	HADIBANDHU BEHERA	SUBRATA MISHRA	
	CMP/ /	MP		175/2024
43	D-CMP/7254/2024	PRASANT KUMAR MANGARAJ @ PRASANTA KUMAR MANGARAJ (3)		
	CMP/ /	MP		176/2024
44	D-CMP/1627/2023	BHAWANI SANKAR NANDA	PRAFULLA KUMAR SAHOO	
	CMP/1627/2023	MP		177/2024
45	D-CMP/1254/2023	PRASANTA KUMAR SAMAL	BIJAYA KUMAR BEHERA 1	
	CMP/1254/2023	MP		178/2024
46	D-CMP/7360/2024	KALYANI SWAIN	AJIT CH MOHAPATRA	
	CMP/ /	MP		179/2024
47	D-CMP/7360/2024	KALYANI SWAIN	AJIT CH MOHAPATRA	
	CMP/ /	MP		180/2024
48	D-CMP/7399/2024	PRAMOD KUMAR DASH	ARUN KUMAR BUDHIA	
	CMP/ /	MP		181/2024
49	D-CMP/7420/2024	JITENDRA NARAYAN DASH	AMITAV TRIPATHY	
	CMP/ /	MP		182/2024
50	D-CMP/7425/2024	BHAGABAT MAJHI @ BHAGYADHAR MAJHI	BHUBHUTI BHUSAN MISHRA	
	CMP/ /	MP		183/2024
51	D-CMP/7453/2024	BIBEKANANDA MAHAR	BIPLABA P.B. BAHALI	
	CMP/ /	MP		184/2024
52	D-BLAPL/1646/2024	KANHA MAHAPATRA @ KANHA MOHAPATRA	SURYAKANTA DWIBEDI	
	BLAPL/395/2024	MP		194/2024
53	D-BLAPL/2086/2024	ARUN KUMAR BEHERA	JITENDRA SAMANTARAY	
	BLAPL/564/2024	MP		195/2024
54	D-BLAPL/13900/2023	BIJAYA MARAI		
	BLAPL/13900/2023	MP		196/2024
55	D-RSA/372/2015	DIBYADHAM JOGASHRAM	M/S.SOUMYA MISHRA	
	RSA/372/2015	MP		214/2024
56	D-RSA/373/2012	LAXMAN NAIK	M/S.S.P.MISHRA, SOUMYA MISHRA	
	RSA/373/2012	MP		215/2024
57	D-RSA/372/2015	DIBYADHAM JOGASHRAM	M/S.SOUMYA MISHRA	
	RSA/372/2015	MP		216/2024

58	D-RSA/372/2015 RSA/372/2015	DIBYADHAM JOGASHRAM MP	M/S.SOUMYA MISHRA	217/2024
59	D-RSA/541/2023 RSA/541/2023	PHAGULI @ NABA BEHERA MP	UPENDRA KUMAR SAMAL	218/2024
60	D-RSA/7357/2024 RSA/ /	SUBHAKARAN JAIN MP	BHABANI SHANKAR DASPARIDA	219/2024
61	D-RSA/7357/2024 RSA/ /	SUBHAKARAN JAIN MP	BHABANI SHANKAR DASPARIDA	220/2024
62	D-RSA/366/2018 RSA/366/2018	GANDHARBA JENA MP	M/S.PRAFULLA KUMAR RATH	221/2024
63	D-MACA/4779/2024 MACA/ /	RAGHUNATH ACHARYA MP	JEEVANJYOTI MOHANTY	343/2024
64	D-MACA/4779/2024 MACA/ /	RAGHUNATH ACHARYA MP	JEEVANJYOTI MOHANTY	344/2024
65	D-MACA/4779/2024 MACA/ /	RAGHUNATH ACHARYA MP	JEEVANJYOTI MOHANTY	345/2024
66	D-MACA/4781/2024 MACA/ /	RABINDRA NATH DASH MP	JEEVANJYOTI MOHANTY	346/2024
67	D-MACA/4781/2024 MACA/ /	RABINDRA NATH DASH MP	JEEVANJYOTI MOHANTY	347/2024
68	D-MACA/4781/2024 MACA/ /	RABINDRA NATH DASH MP	JEEVANJYOTI MOHANTY	348/2024
69	D-MACA/4480/2024 MACA/ /	KUMARI KHYANAPRAVA @ MUMUNI MISHRA MP	JEEVANJYOTI MOHANTY	349/2024
70	D-MACA/4480/2024 MACA/ /	KUMARI KHYANAPRAVA @ MUMUNI MISHRA MP	JEEVANJYOTI MOHANTY	350/2024
71	D-ABLAPL/2813/2024 ABLAPL/1118/2024	TITUNI @ DAMBARUDHAR DAS MP		350/2024
72	D-ABLAPL/464/2024 ABLAPL/80/2024	PANKAJ SAHOO MP		351/2024
73	D-MACA/4480/2024 MACA/ /	KUMARI KHYANAPRAVA @ MUMUNI MISHRA MP	JEEVANJYOTI MOHANTY	351/2024
74	D-MACA/7171/2024 MACA/ /	EXECUTIVE ENGINEER,PUBLIC HEALTH DIVISION,SAMBALPUR MP	DANISHA SAMBAPUR A.G.A	352/2024
75	D-ABLAPL/3625/2023 ABLAPL/3625/2023	SUSANTA BEHERA MP		352/2024
76	D-MACA/7171/2024 MACA/ /	EXECUTIVE ENGINEER,PUBLIC HEALTH DIVISION,SAMBALPUR MP	DANISHA SAMBAPUR A.G.A	353/2024
77	D-ABLAPL/12719/2023 ABLAPL/12719/2023	M. ARJUN RAO MP	PRANAB KUMAR DAS	353/2024
78	D-MACA/5767/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., JAGDIP MP	CHANDRA SAMANTARAY	354/2024
79	D-ABLAPL/5246/2022 ABLAPL/5246/2022	DILLIP KUMAR NATH MP		354/2024
80	D-MACA/7171/2024 MACA/ /	EXECUTIVE ENGINEER,PUBLIC HEALTH DIVISION,SAMBALPUR MP	DANISHA SAMBAPUR A.G.A	355/2024
81	D-MACA/5767/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., JAGDIP MP	CHANDRA SAMANTARAY	356/2024
82	D-MACA/5767/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., JAGDIP MP	CHANDRA SAMANTARAY	357/2024
83	D-MACA/608/2019 MACA/608/2019	B.RAJ KISHORE PATNAIK MP		358/2024
84	D-MACA/6174/2024 MACA/ /	B.M., ORIENTAL INSURANCE CO. L.T.D. MP	PRAMOD KUMAR TRIPATHY	359/2024
85	D-MACA/7266/2024 MACA/ /	SUDHAKAR JENA MP	BIRANCHI NARAYAN RATH	360/2024
86	D-MACA/7266/2024 MACA/ /	SUDHAKAR JENA MP	BIRANCHI NARAYAN RATH	361/2024
87	D-MACA/3108/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	362/2024
88	D-CRLMC/5096/2024 CRLMC/ /	PRANA KRUSHNA PRASAD MP	SANJAT DAS	363/2024
89	D-MACA/4017/2024	B.M., M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	

	MACA/ /	MP		363/2024
90	D-CRLMC/5105/2024	BHARAT BISOYI	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		364/2024
91	D-MACA/3116/2024	D.M., M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		364/2024
92	D-MACA/1200/2023	D.M., THE NEW INDIA ASSURANCE CO. LTD.	ADAM ALI KHAN	
	MACA/1200/2023	MP		365/2024
93	D-CRLMC/3140/2023	AJITAV ACHARYA		
	CRLMC/3140/2023	MP		365/2024
94	D-CRLMC/5110/2024	BABI @ SWADHIN SANGRAM ROUT	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		366/2024
95	D-MACA/4162/2024	D.M, ORIENTAL INSURANCE CO. L.T.D.	ADAM ALI KHAN	
	MACA/ /	MP		366/2024
96	D-CRLMC/3779/2023	INDIRA DUTT	SANJAY KUMAR PANDA	
	CRLMC/3779/2023	MP		367/2024
97	D-MACA/617/2023	MANAGER CLAIM, TATA AIG INSURANCE COMPANY LIMITED		
	MACA/617/2023	MP		367/2024
98	D-CRLMC/4699/2024	DEBASIS BEHERA	ASHOK KUMAR SARANGI	
	CRLMC/ /	MP		368/2024
99	D-MACA/5168/2024	D.M. M/S. NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	MACA/63/2024	MP		368/2024
100	D-MACA/881/2023	NATIONAL INSURANCE CO. LTD.		
	MACA/881/2023	MP		369/2024
101	D-CRLMC/5144/2024	ANJAN KUMAR SAHU	SRINIBASH PADHI	
	CRLMC/ /	MP		369/2024
102	D-CRLMC/3510/2023	SURYAKANTA DAS		
	CRLMC/3510/2023	MP		370/2024
103	D-MACA/7394/2024	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	MAHADEW KUMAR MAHADEW	
	MACA/ /	MP		370/2024
104	D-MACA/7395/2024	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	MANAB KUMAR MAHADEW	
	MACA/ /	MP		371/2024
105	D-CRLMC/1847/2024	PADMANAVA MOHAPATRA	LALIT KUMAR MAHARANA	
	CRLMC/383/2024	MP		371/2024
106	D-CRLMC/5153/2024	CHANDAN PADHY @ PADHI	BISWA KUMAR MISHRA	
	CRLMC/ /	MP		372/2024
107	D-CRLA/5113/2024	ANUP GHOSH @ AUNP KUMAR GHOSE	PRASANTA KUMAR TRIPATHY	
	CRLA/ /	MP		372/2024
108	D-CRLA/1405/2023	KISHORE TANDI	MANAS KUMAR CHAND	
	CRLA/1405/2023	MP		373/2024
109	D-CRLMC/5154/2024	DROUPADI SAHU @ DROUPADI SAHOO	GOPAL KRUSHNA MOHANTY	
	CRLMC/ /	MP		373/2024
110	D-CRLA/721/2018	P.RAMESH	G.N.MISHRA	
	CRLA/721/2018	MP		374/2024
111	D-CRLMC/2282/2024	BINIT @ BINEET KUMAR PATEL	SARAT CHANDRA MEKAP	
	CRLMC/188/2024	MP		374/2024
112	D-CRLMC/5184/2024	PRAMILA TRIPATHY	DEEPA MAHADEW	
	CRLMC/ /	MP		375/2024
113	D-CRLA/5128/2024	SUNARAM MAHANTA	ALOK KUMAR DAS	
	CRLA/ /	MP		375/2024
114	D-CRLA/5128/2024	SUNARAM MAHANTA	ALOK KUMAR DAS	
	CRLA/ /	MP		376/2024
115	D-CRLMC/5202/2024	PUSPA MANJARI ROUT	UMA CHARAN MISHRA	
	CRLMC/ /	MP		376/2024
116	D-CRLA/5152/2024	KASHINATH MANDAL	HEMANT KUMAR MUND	
	CRLA/ /	MP		377/2024
117	D-CRLMC/5213/2024	BABU @ SULEKHA BISWAL	PRABODHA CHANDRA NAYAK	
	CRLMC/ /	MP		377/2024
118	D-CRLMC/5235/2024	JAYANTA KUMAR PRADHAN	RADHIKA HANS	
	CRLMC/ /	MP		378/2024
119	D-CRLA/5152/2024	KASHINATH MANDAL	HEMANT KUMAR MUND	
	CRLA/ /	MP		378/2024
120	D-CRLA/553/2020	ABRAHAM @ ABHIRAM NAYAK	SMRUTI RANJAN MOHAPATRA	
	CRLA/553/2020	MP		379/2024

121	D-CRLA/205/2021 CRLA/205/2021	ISWAR CHANDRA BEHERA MP	AKSHAYA KUMAR SAHOO	380/2024
122	D-CRLA/5223/2024 CRLA/ /	RABINARAYAN SAHU MP	PRATYUSHA NAIDU	381/2024
123	D-CRLA/5223/2024 CRLA/ /	RABINARAYAN SAHU MP	PRATYUSHA NAIDU	382/2024
124	D-CRLA/5223/2024 CRLA/ /	RABINARAYAN SAHU MP	PRATYUSHA NAIDU	383/2024
125	D-WA/7240/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	627/2024
126	D-WA/7240/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	628/2024
127	D-WA/1699/2023 WA/1699/2023	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	629/2024
128	D-WA/7240/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	630/2024
129	D-WA/7242/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	631/2024
130	D-WA/7242/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	632/2024
131	D-WA/7242/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	633/2024
132	D-WA/7252/2024 WA/189/2024	SUBHALAXMI SAMANATARY MP	RABI NARAYAN BEHERA	634/2024
133	D-WA/7265/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	635/2024
134	D-WA/7265/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	636/2024
135	D-WA/7265/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	637/2024
136	D-WA/7283/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA, A.G.A.	638/2024
137	D-WA/7283/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA, A.G.A.	639/2024
138	D-WA/7283/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA, A.G.A.	640/2024
139	D-WA/7300/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	641/2024
140	D-WA/7300/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	642/2024
141	D-WA/7300/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	643/2024
142	D-WA/7349/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	644/2024
143	D-WA/7349/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	645/2024
144	D-WA/7349/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	646/2024
145	D-WA/7375/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	647/2024
146	D-WA/7375/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	648/2024
147	D-WA/7375/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	649/2024
148	D-WA/7384/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	650/2024
149	D-WA/7384/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	651/2024
150	D-WA/7384/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	652/2024
151	D-WA/3271/2024 WA/ /	SUDHANSU SEKHAR MISHRA MP	RAMANATH ACHARYA	653/2024
152	D-WA/7410/2024	ASHOK KUMAR KHUNTIA	RABI NARAYAN BEHERA	

	WA/ /	MP		654/2024
153	D-WP(C)/4556/2024 WP(C)/2972/2024	YUDHISTHIR PATI MP		2538/2024
154	D-WP(C)/1347/2024 WP(C)/960/2024	GIRISH CHHABRA MP	SIDDHARTH PRASAD MISHRA	2539/2024
155	D-WP(C)/7168/2024 WP(C)/ /	ANKITA SUMAN MOHANTY MP	SATABDI SAMANTRAY	2540/2024
156	D-WP(C)/7172/2024 WP(C)/ /	SIDHARTH PATNAIK MP	SATABDI SAMANTRAY	2541/2024
157	D-WP(C)/7173/2024 WP(C)/ /	PARADIP PORT BANIK SANGHA, JAGATSINGHPUR MP	ANSHU KUMAR MOHAPATRA	2542/2024
158	D-WP(C)/6892/2024 WP(C)/3504/2024	M/S BVG INDIA LTD. REGISTERED OFFICE MP	PRINSENA KUMAR PARHI	2543/2024
159	D-WP(C)/7177/2024 WP(C)/ /	KAILASH CHANDRA SETHI MP	BISWAJIT MOHAPATRA	2544/2024
160	D-WP(C)/38156/2023 WP(C)/38156/2023	PRASANTA KUMAR PRADHAN MP	BANSHIDHAR BAUG	2545/2024
161	D-WP(C)/38164/2023 WP(C)/38164/2023	PRAMOD PRADHAN MP	BANSHIDHAR BAUG	2546/2024
162	D-WP(C)/6321/2024 WP(C)/ /	SASMITA MUDULI MP	NIRANJAN SINGH (1)	2547/2024
163	D-WP(C)/6503/2024 WP(C)/3657/2024	SUBHAM KUMAR SAHU MP	ARUN KUMAR PATRA	2548/2024
164	D-WP(C)/12417/2018 WP(C)/12417/2018	THE EXECUTIVE ENGINEER,ELECTRICAL MP	MESCODASH	2549/2024
165	D-WP(C)/7212/2024 WP(C)/ /	M/S BACCHUS BOTTLING PVT. LTD., BALASORE MP	AKSHAY KUMAR PATRA	2550/2024
166	D-WP(C)/7213/2024 WP(C)/ /	BISWESWARA KARNA MP	SRINIVAS MOHANTY	2551/2024
167	D-WP(C)/7231/2024 WP(C)/ /	RASHMI RANJITA SWAIN MP	BADRI NARAYAN PANDA	2552/2024
168	D-WP(C)/7233/2024 WP(C)/ /	PITAMBAR DAS MP	TUNA SAHU	2553/2024
169	D-WP(C)/7235/2024 WP(C)/3582/2024	BISWAKARAM SUBHANSU CHANDRASEKHAR MP	KIRAN KUMAR CHANDRASEKHAR	2554/2024
170	D-WP(C)/32752/2022 WP(C)/32752/2022	ASSOCIATION OF ODISHA GRAMYA BANK MP	DEBENDRA MOHANTA	2555/2024
171	D-WP(C)/7245/2024 WP(C)/ /	MAMATA NAYAK MP	SATRUGHNA DASH (A)	2556/2024
172	D-WP(C)/27013/2022 WP(C)/27013/2022	SUBASH CHANDRA NATH MP	GOPAL KRUSHNA MOHANTY	2557/2024
173	D-WP(C)/19334/2023 WP(C)/19334/2023	PADMALAYA PATRA MP	DEEPALI MAHAPATRA	2558/2024
174	D-WP(C)/3406/2024 WP(C)/2230/2024	SRIDHAR MOHAPATRA MP		2559/2024
175	D-WP(C)/7256/2024 WP(C)/ /	NIBEDITA NAYAK MP	SAMEER KUMAR DAS	2560/2024
176	D-WP(C)/39645/2023 WP(C)/39645/2023	ANTARYAMI SAHOO MP	KANANBALA ROY CHOUDHURY	2561/2024
177	D-WP(C)/13118/2020 WP(C)/13118/2020	JAGABANDHU PATRA MP	B.N.PARIDA	2562/2024
178	D-WP(C)/7257/2024 WP(C)/ /	SUBHASHREE SATAPATHY MP	SAMEER KUMAR DAS	2563/2024
179	D-WP(C)/7267/2024 WP(C)/ /	SONALI PANDA MP	ARUPANANDA GOSWAMY	2564/2024
180	D-WP(C)/35146/2023 WP(C)/35146/2023	RATIKANTA DEY MP	BANSHIDHAR BAUG	2565/2024
181	D-WP(C)/35146/2023 WP(C)/35146/2023	RATIKANTA DEY MP	BANSHIDHAR BAUG	2566/2024
182	D-WP(C)/7285/2024 WP(C)/ /	SANJAYA KUMAR SAMANTARA MP	SATYA MOHANTY	2567/2024
183	D-WP(C)/5316/2024 WP(C)/2719/2024	BRAHMANANDA SAHOO MP	SRIDHAR RATH	2568/2024

184	D-WP(C)/28160/2020 WP(C)/28160/2020	AKSHAYA KUMAR BARIK MP	HARA PRASAD RATH	2569/2024
185	D-WP(C)/7289/2024 WP(C)/3619/2024	CHINTAMANI PUHAN MP	PRAMOD KUMAR ROUT	2570/2024
186	D-WP(C)/19030/2019 WP(C)/19030/2019	SANTOSH KUMAR HOTTA MP	M/S B.S TRIPATHY 1	2571/2024
187	D-WP(C)/19031/2019 WP(C)/19031/2019	SUBHALAXMI PANDA MP	M/S.B.S.TRIPATHY 1	2572/2024
188	D-WP(C)/19033/2019 WP(C)/19033/2019	PANCHANAN PATRA MP	M/S.B.S.TRIPATHY 1	2573/2024
189	D-WP(C)/19035/2019 WP(C)/19035/2019	NRUSINGHA CHARAN DASH MP	M/S B.S TRIPATHY 1	2574/2024
190	D-WP(C)/7299/2024 WP(C)/ /	NRUSINGH CHARAN SWAIN MP	CHITTA RANJAN LENKA	2575/2024
191	D-WP(C)/7303/2024 WP(C)/ /	NATIONAL COOPERATIVE UNION OF INDIA MP	SAITANWIDHUTI MOHANTY	2576/2024
192	D-WP(C)/13391/2023 WP(C)/13391/2023	BIBHUTI BHUSAN MOHARANA MP	MANMAYA KUMAR DASH	2577/2024
193	D-WP(C)/7311/2024 WP(C)/ /	M/S ALL THAT JAZZ, SAMBALPUR MP	BHABANI PRASAD MOHANTY	2578/2024
194	D-WP(C)/7316/2024 WP(C)/ /	M/S ALL THAT JAZZ, SAMBALPUR MP	BHABANI PRASAD MOHANTY	2579/2024
195	D-WP(C)/3939/2018 WP(C)/3939/2018	PUSPANJALI ROUTRAY MP		2580/2024
196	D-WP(C)/7322/2024 WP(C)/ /	SUGYNANI PANIGRAHI MP	OM PRAKASH SAHU	2581/2024
197	D-WP(C)/7326/2024 WP(C)/ /	SUNIL KUMAR PARIDA MP	SUBHASREE MOHANTY	2582/2024
198	D-WP(C)/3942/2018 WP(C)/3942/2018	JYOTSHNAMAYEE SAHOO MP		2583/2024
199	D-WP(C)/7330/2024 WP(C)/ /	M/S. M.S. INFRAENGINEERS PVT. LTD. CUTTACK MP	ANUP NARAYAN MOHANTY	2584/2024
200	D-WP(C)/5455/2022 WP(C)/5455/2022	OM SAI VENTURES MP	LALIT KUMAR MAHARANA	2585/2024
201	D-WP(C)/7332/2024 WP(C)/ /	DR. KRANTI SWAGATIKA GURU MP	TANMAY MISHRA	2586/2024
202	D-WP(C)/7338/2024 WP(C)/ /	RAKESH MOHAPATRA MP	ANUP NARAYAN MOHANTY	2587/2024
203	D-WP(C)/7342/2024 WP(C)/ /	TAPAN KUMAR DAS MP	ANUP NARAYAN MOHANTY	2588/2024
204	D-WP(C)/37753/2023 WP(C)/37753/2023	PRABASI BEHERA MP		2589/2024
205	D-WP(C)/8162/2020 WP(C)/8162/2020	DR.SAMITARANI MOHANTY MP	M/S.MANMAYA KUMAR DASH	2590/2024
206	D-WP(C)/7354/2024 WP(C)/ /	SANAKA MAHANANDA MP	SWAPNIL ROY	2591/2024
207	D-WP(C)/7353/2024 WP(C)/ /	UTTAM KUMAR JENA MP	ANUP NARAYAN MOHANTY	2592/2024
208	D-WP(C)/36028/2022 WP(C)/36028/2022	MARY TIGGA MP	AMIT KUMAR DAS	2593/2024
209	D-WP(C)/7358/2024 WP(C)/ /	RAMESH CHANDRA SATNAMI MP	SWAPNIL ROY	2594/2024
210	D-WP(C)/7359/2024 WP(C)/ /	BISWANATH MALLIK MP	ANUP NARAYAN MOHANTY	2595/2024
211	D-WP(C)/7361/2024 WP(C)/ /	HIMANSU PRASAD SAHU MP	SWAPNIL ROY	2596/2024
212	D-WP(C)/7363/2024 WP(C)/ /	SOUDAMINI MISHRA MP	SWAPNIL ROY	2597/2024
213	D-WP(C)/7367/2024 WP(C)/ /	PRASANTA KUMAR SAHOO MP	AMIT PRASAD BOSE	2598/2024
214	D-WP(C)/8614/2022 WP(C)/8614/2022	KUNJA BIHARI NAIK MP	PRAFULLA KUMAR MOHAPATRA	2599/2024
215	D-WP(C)/8725/2022	PITAMBAR PRADHAN	PRAFULLA KUMAR MOHAPATRA	

	WP(C)/8725/2022	MP		2600/2024
216	D-WP(C)/8722/2022	DHINIMA NAYAK	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/8722/2022	MP		2601/2024
217	D-WP(C)/8728/2022	SUSMITA MISHRA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/8728/2022	MP		2602/2024
218	D-WP(C)/8605/2022	FIROJ KUMAR PRADHAN	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/8605/2022	MP		2603/2024
219	D-WP(C)/8610/2022	MANOJ KUMAR BADHAI	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/8610/2022	MP		2604/2024
220	D-WP(C)/8721/2022	MANOJ KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/8721/2022	MP		2605/2024
221	D-WP(C)/8607/2022	RADHESHYAM SAHU	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/8607/2022	MP		2606/2024
222	D-WP(C)/8730/2022	MAMATA NAIK	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/8730/2022	MP		2607/2024
223	D-WP(C)/8724/2022	BHISMADEV SAHU	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/8724/2022	MP		2608/2024
224	D-WP(C)/16235/2018	PRAVAT KU.SWAIN	M/S.AMIYA KU.MISHRA 2	
	WP(C)/16235/2018	MP		2609/2024
225	D-WP(C)/6499/2024	NILACHAL SARASWATA SANGHA, PURI	NIROD KUMAR SAHU	
	WP(C)/3390/2024	MP		2610/2024
226	D-WP(C)/7385/2024	SATSANG KENDRA, BBSR	BIGYAN KUMAR SHARMA	
	WP(C)/ /	MP		2611/2024
227	D-WP(C)/3941/2018	SOUDAMINI DASH		
	WP(C)/3941/2018	MP		2612/2024
228	D-WP(C)/26418/2020	M/S. ALTRADE CONSTRUCTIONS PVT.LTD.S.P.MISRA		
	WP(C)/26418/2020	MP		2613/2024
229	D-WP(C)/7390/2024	SHUBACHINTAN SHUBHACHINTAN @ SUBACHINTAN	SK.ZAFARULLA MOHAPATRA	
	WP(C)/ /	MP		2614/2024
230	D-WP(C)/7398/2024	THANKAPPAN SUNNY	BAURI BANDHU CHAMPATIRAY	
	WP(C)/ /	MP		2615/2024
231	D-WP(C)/7401/2024	PRAMOD KUMAR SAHOO	SK. ZAFARULLA	
	WP(C)/ /	MP		2616/2024
232	D-WP(C)/40540/2023	SOURAVAMAYA ACHARYA		
	WP(C)/40540/2023	MP		2617/2024
233	D-WP(C)/7403/2024	ASHOK KUMAR SAHU	SK. ZAFARULLA	
	WP(C)/ /	MP		2618/2024
234	D-WP(C)/42443/2023	M/S BINAYA MANDAL, JAGATSINGHPUR		
	WP(C)/42443/2023	MP		2619/2024
235	D-WP(C)/7407/2024	PURUSOTTAM MEHER	SK. ZAFARULLA	
	WP(C)/ /	MP		2620/2024
236	D-WP(C)/7411/2024	SUBRAT KUMAR SAHOO	ALOK KUMAR PANDA	
	WP(C)/ /	MP		2621/2024
237	D-WP(C)/31236/2023	BHUPENDRA KUMAR MOHANTY	PAMI RATH	
	WP(C)/31236/2023	MP		2622/2024
238	D-WP(C)/7413/2024	BISHIKESHAN SAHOO	SK. ZAFARULLA	
	WP(C)/ /	MP		2623/2024
239	D-WP(C)/7418/2024	ROHITA MEHER	SK. ZAFARULLA	
	WP(C)/ /	MP		2624/2024
240	D-WP(C)/5859/2024	SUNITA DAKUA	GYANA RANJAN DHAL	
	WP(C)/3263/2024	MP		2625/2024
241	D-WP(C)/4700/2024	SAGAR NAYAK	ANURAG PATI	
	WP(C)/3145/2024	MP		2626/2024
242	D-WP(C)/11286/2023	DIPTIKANTA OJHA	DURGESH NARAYAN RATH	
	WP(C)/11286/2023	MP		2627/2024
243	D-WP(C)/18883/2023	ORISSA EXCISE CONSTABLE ASSOCIATION	SRI DHARAKTH	
	WP(C)/18883/2023	MP		2628/2024
244	D-WP(C)/7444/2024	SK. MOHAMMED AHMMED	K.M.H. NIAMATI	
	WP(C)/ /	MP		2629/2024
245	D-WP(C)/7448/2024	PRABHAKAR BARIK	DEBARAJ MOHANTY	
	WP(C)/ /	MP		2630/2024
246	D-WP(C)/7450/2024	DEBA KUMAR NATH	UMESH CHANDRA BEHURA	
	WP(C)/ /	MP		2631/2024

247	D-WP(C)/7451/2024 WP(C)/ /	SK FIROZ @ MD FIROZ MP	AKSHAYA KUMAR SAHOO	2632/2024
248	D-WP(C)/10384/2021 WP(C)/10384/2021	NARAYAN NAYAK MP	JYOTI PATNAIK	2633/2024
249	D-WP(C)/10384/2021 WP(C)/10384/2021	NARAYAN NAYAK MP	JYOTI PATNAIK	2634/2024
250	D-WP(C)/10384/2021 WP(C)/10384/2021	NARAYAN NAYAK MP	JYOTI PATNAIK	2635/2024
251	D-WP(C)/7454/2024 WP(C)/ /	RANJITA PANI MP	RAMDAS ACHARY	2636/2024
252	D-WP(C)/7454/2024 WP(C)/ /	RANJITA PANI MP	RAMDAS ACHARY	2637/2024
253	D-WP(C)/7455/2024 WP(C)/ /	ROJALIN MOHANTY MP	RAMDAS ACHARY	2638/2024
254	D-WP(C)/7458/2024 WP(C)/ /	NRUSINGHA CHARAN PARAMGURU MP	ASHOK KUMAR MOHAPATRA	2639/2024